

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
SPECIAL BENCH (Video Conference)**

**CORAM: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL  
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW  
TRIBUNAL, HYDERABAD BENCH, HELD ON 17.12.2020 AT 11:00 AM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.178,748&296/2019 in CP(IB) No.348/9/HDB/2018
NAME OF THE COMPANY	Vedika Steels Pvt Ltd
NAME OF THE PETITIONER(S)	BS Limited
NAME OF THE RESPONDENT(S)	Vedika Steels Pvt Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Matter taken up for hearing through video conference.

IA No.178/2019

Mr. Ravi Kumar, counsel for the Liquidator/Applicant, appeared through video conference. He prayed time for making submissions. At his request, time is enlarged for hearing submissions.

IA No.748/2019

Mr. Ravi Kumar, counsel for the Applicant and Mr. Mayur Mundra, counsel for the Respondent, appeared through video conference. He prayed time for making submissions. At his request, time is enlarged for hearing submissions.

Put up along with other pending IAs on 08.01.2021.

  
MEMBER TECHNICAL

  
MEMBER JUDICIAL